

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 12.8.2016**

To,

General Manager (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject: Petition No. 328/GT/2014 – Approval of tariff of Mauda Super Thermal Power Station (1000 MW) for the period from 1.4.2014 to 31.3.2019.**

**Petition No. 339/GT/2014 – Approval of tariff of Vindhayachal Super Thermal Power Station Stage-IV (1000 MW) for the period from 1.4.2014 to 31.3.2019.**

**Ref: Your letter dated 10.8.2016**

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With reference to letter dated 10.8.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 26.8.2016. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

**-Sd/-**  
(B. Sreekumar)  
Deputy Chief (Law)